

(2) Other raw materials and other Capital goods.

(3) Other essential goods.

(4) Non-essential and luxury goods.

(b) The same policy was followed during 1952.

(c) The priority referred to in reply to part (a) above applies only to commercial imports for which the policy is framed every half year. The priority for Government purchases is determined by the urgency of the demand.

Shri S. N. Das: May I know whether it is a fact that this year a reduction has been made in the import of luxury goods?

Shri Karmarkar: No relaxation has been made. My hon. friend obviously refers to the fact that a few items have been put in the schedule for a higher import duty. That does not mean any relaxation.

Shri Dabhi: May I know whether items that are categories of goods whose import is prohibited.

Shri Karmarkar: There are a few items that are prohibited. I should like to have notice.

Shri Radha Raman: Under the different categories, what amount of goods were imported?

Shri Karmarkar:—I should like to have notice.

ANTI-INDIAN PROPAGANDA BY RADIO PAKISTAN

*1967. **Prof. D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether any anti-Indian propaganda is being carried on by the Radio Pakistan or any other Radio Station controlled or assisted by the Pakistan Government; and

(b) if so, the steps that are being taken to counter-act the same?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes, from time to time.

(b) Whenever any serious examples of anti-Indian propaganda come to notice, we protest to the Government of Pakistan; and when necessary contradictions are also issued either by the Government of India or the State Governments concerned.

Prof. D. C. Sharma: May I know if there has been any change in the tone of this propaganda for the better since the recent political developments in Pakistan?

Shri Jawaharlal Nehru: I have not followed it very closely myself. But, I imagine that there has been a change for the better.

Prof. D. C. Sharma: May I draw the attention of the hon. Prime Minister to a news item which appeared in the Press that the Minister of Health in the N.W.F.P., Mr. Kiyani, was still talking about *jehad* and all that kind of things?

Shri Jawaharlal Nehru: Yes, Sir. There are many people who still talk in that way.

Shri Jaipal Singh: When we make contradictions, do we use the All India Radio also?

Shri Jawaharlal Nehru: Occasionally, yes; when considered necessary.

Shri N. M. Lingam: May I know if the Pakistan-inspired Azad Kashmir Radio is heaping abuses on the Prime Minister while the Pakistan Government is trying to show to the world that it is extending its hand of friendship to India?

Shri Jawaharlal Nehru: I am afraid I do not listen to the Pakistan-inspired Azad Kashmir Radio. It is quite a possibility. That Radio has acquired a certain notoriety in the extreme violence and unreliability of its utterances.

U.N. HIGH COMMISSIONER FOR REFUGEES

*1968. **Sardar A. S. Salgal:** (a) Will the Prime Minister be pleased to state whether a High Commissioner for refugees has been appointed by the U.N. to take over some of the functions of the International Refugees Organization?

(b) If so, where will the office be set up?

(c) Have Government expressed any views on this appointment?

(d) What are those countries which have agreed to participate in this?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes; the United Nations General Assembly, at its 5th Session held in 1950, elected a High Commissioner for Refugees for a term of 3 years from 1st January 1951. The International Refugees Organization has been wound up and its functions have been taken over by the U.N. High Commissioner for Refugees from that date.

(b) At Geneva.